

[*Translation*]**Short Term Power Projects Implementation**

1335. SHRI MOHAMMAD ALI ASHRAF FATMI : Will the Minister of POWER be pleased to state :

(a) whether the implementation of short-term power projects is not satisfactory;

(b) if so, the reasons therefor; and

(c) the State-wise details of the work done regarding the implementation of such projects during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI URMILABEN CHIMANBHAI PATEL):

(a) No, Sir.

(b) Does not arise.

(c) State-wise details of short-term power projects comprising Gas Turbines, Steam Turbines and Diesel Generating Sets commissioned during the last three years is given in the Statement attached.

STATEMENT

Name of Project		Capacity (MW)
1		2
UTTAR PRADESH		
Central Sector		
Dadri CCGT	ST 1	146.5
	ST 2	146.5
RAJASTHAN		
State Sector		
Ramgarh	GT 1	3
	GT 2	35.50
JAMMU & KASHMIR		
State Sector		
Pampore St.II	GT 1	25
	GT 2	25
	GT 3	25
	GT 4	25
DELHI		
State Sector		
IP W.H. (DESU)	Unit-I	34
	Unit-II	34
GUJARAT		
Central Sector		
Gandhar CCGT	GT 1	131
	GT 2	131
	GT 3	131
Gandhar CCST	ST 1	255
State Sector		
Utran CCGT	ST 1	45

1		2
MAHARASHTRA		
State Sector		
Urban Waste Heat Recovery	Unit 1	120
	Unit 2	120
Trombay	GT	120
	ST	60
KARNATAKA		
State Sector		
Yelahanka DG Sets	Unit 1	21.32
	Unit 2	21.32
	Unit 3	21.32
	Unit 4	21.32
	Unit 5	21.32
ASSAM		
State Sector		
Lakwa	GT 5	20
	GT 6	20
	GT 7	20
Central Sector		
Kathalguri	GT 1	33.50
	GT 2	33.50
	GT 3	33.50
	GT 4	33.50
	GT 5	33.50
TAMIL NADU		
State Sector		
Bes in Bridge	GT 1	30
	GT 2	30
TRIPURA		
State Sector		
1. Rokhia III	GT-3	8.00
2. Rokhia III	GT-4	8.00

[*English*]**Arsenic Water Pollution in West Bengal**

1336. SHRI CHITTA BASU : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether on December 15, 1995, the West Bengal Minister of Public Health Engineering Department had held discussion with him on the question of arsenic pollution in several districts of West Bengal;

(b) if so, the outcome of the discussion;

(c) whether the West Bengal Government have requested the Union Government to provide adequate financial assistance to implement the master-plan already prepared in this regard ; and

(d) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF

RURAL DEVELOPMENT) (SHRI UTTAMBHAI HARJIBHAI PATEL): (a) Yes, Sir.

(b) and (c) . Government of West Bengal submitted a project proposal on 19.2.96 costing of Rs. 228.00 crore for providing safe drinking water in the areas affected by arsonic water pollution in South 24-Parganas district.

(d) The arsonic problem, is being dealt with under the programme of Sub-Mission on removal of excess arsonic from drinking water. The Central assistance is provided to the State Govt. as per sub-Mission norms prescribed by Govt. of India.

[Translation]

Development of Roads in Uttar Pradesh

1337. SHRI ARJUN SINGH YADAV : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether most of the roads in central and eastern Uttar Pradesh are in a bad shape;

(b) whether the link roads to the villages are also in a bad state;

(c) if so, the reasons therefor; and

(d) the steps taken or proposed to be taken in a time bound manner bring them to a good condition?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL DEVELOPMENT (SHRI UTTAMBHAI HARJIBHAI PATEL): (a) to (d) . This Ministry does not maintain district-wise and village-wise data on State roads. Construction and maintenance of State roads is the responsibility of State Governments.

[English]

Power Projects

1338. SHRI BOLLA BULLI RAMAIAH :
SHRI ANNA JOSHI :
SHRI VISHWANATH SHASTRI :

Will the Minister of POWER be pleased to state :

(a) the number of power projects cleared by the Union Government during the last three years, State-wise along with the total investment made therein;

(b) the number of power projects (plants) in operation at present out of those, location-wise; .

(c) the total power potential targetted to be achieved on the completion of these projects and the target actually achieved; and

(d) the number of power projects still to be cleared by the Union Government?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI URMILABEN CHIMANBHAI PATEL): (a) to (d) . The information is being collected and will be laid on the Table of the House.

[Translation]

NABARD Loan for Rural Electrification

1339. SHRIMATI KESHARBAI SOMAJI KSHIR-SAGAR : Will the Minister of POWER be pleased to state :

(a) the amount sought by the Rural Electrification Corporation from the National Bank for Agriculture and Rural Development (NABARD) for different projects in Maharashtra during the last two years till date; and

(b) the details of the projects and the amount allocated and released for each project?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI URMILABEN CHIMANBHAI PATEL): (a) and (b) . Rural Electrification Corporation & Commercial Banks jointly finance energisation of pumpsets in the country with a refinance from National Bank for Agriculture and Rural Development (NABARD on a 1:1:1 ratio under the Special Project Agriculture (SPA) Programme. The details of amount provided by NABARD for different projects under SPA in Maharashtra during the last two years & till date are as under :

Year	Number of projects	Refinance Allocation	Amount Disbursed by NABARD	(Rs. in Crores)
1993-94	156	0.32	26.16	Including on going project.
1994-95	98	27.03	22.56	-do-
1995-96	Nil	Nil	15.08	-do-

[English]

West Coast Canal

1340. SHRI A. CHARLES :
SHRIMATI SUSEELA GOPALAN :

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the survey for Development of the West Coast Canal between quilon and Kovalam has been completed;

(b) if not, the reasons therefor; and

(c) the steps being taken to complete the survey expeditiously?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI M. RAJASEKARA MURTHY): (a) to (c) . As per the feasibility study conducted